

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00467/2016

Jabalpur, this Wednesday, the 24th day of April, 2019

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

Suraj Prasad Birha, (Ex. UDC, O.F. Khamaria, Jabalpur (MP)), S/o Shri Ambika Prasad, 750, Belbag Toria, Post Office : Gurandi Bazar, Jabalpur – 482002 (MP) **-Applicant**

(By Advocate – Shri Vijay Tripathi)

V e r s u s

1. Union of India through the Secretary, Defence Production, South Block, New Delhi – 110001.
2. The Chairman & DGOF, Ordnance Factory Board, 10-A, S.K. Bose Road, Kolkata – 700001.
3. The Sr. General Manager, Ordnance Factory Khamaria, Jabalpur (MP) - 482005 **- Respondents**

(By Advocate – Shri D.S. Baghel)

O R D E R (O R A L)

By Navin Tandon, AM.

MA No.200/495/2019 has been filed by the applicant for withdrawal of the O.A

2. Learned counsel for the respondents has no objection to it.
3. Accordingly, MA is allowed and the O.A is dismissed as withdrawn.

(Ramesh Singh Thakur)
Judicial Member
am/-

(Navin Tandon)
Administrative Member